

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 4th September, 2020

No. LJ(B). 53/93/Pt/90– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

| Sl.No. | Name of the Officer | Office Address | Contact No. |
|--------|---------------------|---|-------------|
| 1. | SHRI ALBERT NONGRUM | J.E. O/O The Executive Engineer, PwD, Mechanical Division | 9862610531 |
| 2. | SHRI H.R.MASSAR | Inspector Of Training, Directorate Of Employment & Craftmentry | 9612606078 |


(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law Department.*

Memo. No. LJ(B). 53/93/Pt/90-A

Dated Shillong, the 4th September, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/370 Dtd. 4th September, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.


By order etc.,

*Under Secretary to the Government of Meghalaya,
Law Department*